


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

It is hereby ordered that Sh. Hasan Anzar, Additional Sessions Judge-06 (POCSO), East District, Karkardooma Courts, Delhi, shall act as Officer In-charge, Copying Agency, Karkardooma Courts, Delhi with immediate effect.


(Ramesh Kumar-I)
Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

No. 328-338/Admn./KKD/Delhi

Dated 11/1/2023

Copy forwarded for information / necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District and Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
4. The Principal District and Sessions Judge (North East), Karkardooma Courts, Delhi.
5. Concerned Judicial Officer, Karkardooma Courts, Delhi.
6. The Administrative Officer (Judl.), Copying Agency, Karkardooma Courts, Delhi.
7. The Administrative Officer (Judl.), Administration Branch, Shahdara and North-East District, Karkardooma Courts, Delhi with the direction to circulate the same in their respective districts.
8. The Incharge, Copying Agency, Karkardooma Courts, Delhi.
9. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
10. For uploading on LAYERS.
11. The concerned file.


Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

